

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 62 of 2016 & IA No. 155 of 2016
Appeal No. 293 of 2015 & IA No. 476 of 2015
Appeal No. 278 of 2015 & IA No. 455 of 2015
Appeal No. 23 of 2016 & IA No. 61 of 2016
Appeal No. 24 of 2016 & IA No. 65 of 2016

Dated: 27th February, 2017

Appeal No. 62 of 2016 & IA No. 155 of 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd. ... Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 293 of 2015 & IA No. 476 of 2015

In the matter of:

JSW Steel Ltd. ... Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 278 of 2015 & IA No. 455 of 2015

In the matter of:

Tamil Nadu Newsprint & Papers Ltd. ... Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 23 of 2016 & IA No. 61 of 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd.

... **Appellant(s)**

Vs.

Tamil Nadu Electricity Regulatory Commission

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 24 of 2016 & IA No. 65 of 2016

In the matter of:

TANFAC Industries Ltd.

... **Appellant(s)**

Vs.

Tamil Nadu Electricity Regulatory Commission

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **21.04.2017.**

For Court Master

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